

procurement of wheat at prices announced by Government, by offering organisational and financial support at different levels. The policy of issuing wheat to the State Governments, imported as well as indigenous at prices below the economic cost has been continued, involving an element of subsidy in the distribution of wheat. The aggregate outlay on the procurement operations was of the order of Rs 575 crores mainly obtained from the banking sector. The prospects of procurement in the next season would depend on the conditions of the crop etc and as such at this stage it is not possible to make any assessment.

बुन्देलखण्ड क्षेत्र में बजार भूमि

3189. डॉ० गोविन्द दास रिखु रिया
क्या कृषि मंत्री यह बताते की कृपा करेगे कि

(क) बुन्देलखण्ड क्षेत्र में कितनी भूमि अभी तक बजार पट्टी हुई है,

(ख) चौथी चवर्षीय योजना के दौरान अब तक कितने एकड़ बजार भूमि को कृषि योग्य बनाया गया है, और

(ग) पाचवी पचवर्षीय योजना के दौरान कितने एकड़ बजार भूमि को कृषि योग्य बनाने का लक्ष्य रखा गया है और पाचवी पचवर्षीय योजना के दौरान बुन्देलखण्ड क्षेत्र में भूमि सुधार भूमि सञ्चालन और बजार भूमि को कृषि के योग्य बनाने के लिये कितने धन की व्यवस्था की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री जगन्नाथसिंह पी० शिन्धे) (क) से (ग) सूचना एकत्र की जा रही है और समाप्त पर यथा-सीमा रख दी जायेगी।

Indira Dock's Limited Capacity Drain on Exchange

3191. SHRI VASANT SATHE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether the limited capacity of Indira Dock at Bombay is causing congestion and a drain on exchange, and

(b) if so, what is the reaction of the Government in this regard

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI) (a) and (b) There has been a certain amount of congestion in Bombay Port during the current year on account of heavy imports of foodgrains, bunching of ships at times and labour troubles and not because of limited capacity of the dock. Demurrage was incurred due to detention of ships. The congestion is being progressively relieved by installation of unloading machines to improve the rate of discharge of foodgrains and some of the vessels are being diverted to other ports, wherever possible. The All-India Port and Dock Workers Federation has also agreed to re-start work of the third shift in Bombay Port.

12.00 hrs

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SASTRI): I beg to lay on the Table.—

A copy of Notification No. S.O 3062 (Hindi and English versions) published in Gazette of India dated the 27th October, 1973, under sub-section (2) of section 17 of the re-

quisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library. See No. LT-5874/73.]

SEAMEN'S P.F. (AMENDMENT) SCHEME, 1973 AND MERCHANT SHIPPING (EXAMINATION OF ENGINE DRIVERS OF SEA GOING SHIPS) RULES, 1973.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI)

I beg to lay on the Table:—

- (1) A copy of Seamen's Provident Fund (Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1133 in Gazette of India dated the 13th October, 1973, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-5875/73]
- (2) A copy of the Merchant Shipping (Examination of Engine Drivers of Sea-Going Ships) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1175 in Gazette of India dated the 27th October, 1973, under sub-section (3) of section 458 of Merchant Shipping Act, 1958. [Placed in Library. See No. LT-5876/73.]

NOTIFICATIONS RE. FIXATION OF PRICES OF FERTILIZERS AND RE. ESSENTIAL COMMODITIES ACT, 1955.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

I beg to lay on the Table:—

- (1) A copy of Notification No. G.S.R. 473 (E) (Hindi and English versions) Published in Gazette of India dated the 11th October, 1973 regarding fixation of Prices of fertilizer,

issued under the Fertilizer (Control) Order, 1957, [Placed in Library. See No. LT-5877/73.]

- (2) A copy of Notification No. G.S.R. 453 (E) (Hindi and English versions) published in Gazette of India dated the 29th September, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1956. [Placed in Library. See No. LT-5873-A/73]

ANTIQUITIES AND ART TREASURES RULES, 1973 AND CORRIGENDUM TO NOTIFICATION No G.S.R. 405 (E) DATED 31ST AUGUST 1973.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):

I beg to lay on the Table:—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 31 of the Antiquities and Art Treasures Act, 1972:—

- (i) The Antiquities and Art Treasures Rules, 1973 published in Notification No G.S.R. 405 (E) in Gazette of India dated the 31st August, 1973. [Placed in Library. See No. LT-5878/73.]
- (ii) G.S.R. 500 (E) published in Gazette of India dated the 15th November, 1973 containing corrigendum to Notification No. G.S.R. 405 (E) dated the 31st August, 1973. [Placed in Library. See No. LT-5879/73.]

12 1/2 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir I have to report the following messages